

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00699/2015**

Jabalpur, this Friday, the 23<sup>rd</sup> day of August, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mohit Sharma (Shorting Assistant), S/o Shri Banwari Sharma,  
Aged about 25 years, R/o Chhatri Bazar, Bhure Baba ki Basti,  
Laskar, Gwalior 474001 (MP) **-Applicant**

(By Advocate –**Shri S.K.Nandy**)

**V e r s u s**

1. Union of India, through its Secretary,  
Ministry of Communication & IT , Department of Posts,  
Dak Bhawan, Sansad Marg, New Delhi-110001

2. Chief Post Master General, M.P. Circle,  
Hoshangabad Road, Bhopal-462012

3. Superintendent of Railway Mail Service,  
Madhya Pradesh Division, Bhopal-462003 (M.P.) **-Respondents**

(By Advocate –**Shri S.K.Mishra**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

This Original Application was filed challenging the charge-sheet.

2. The respondents have filed Misc. Application No. 200/613/2019, wherein it has been stated that vide order dated 13.01.2016 (Annexure MA/1), the charge sheet has been dropped without prejudice to further action.

3. Misc. Application further mentions that in view of the above, this O.A. has become infructuous.
4. Learned counsel for the applicant seeks to withdraw this Original Application in view of the order dated 13.01.2016 (Annexure MA/1) with liberty to file a fresh O.A., if cause of action still survives.
5. The prayer is allowed.
6. The Original Application is accordingly dismissed as having become infructuous with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

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**(Navin Tandon)**  
**Administrative Member**